Name of the corporate debtor: GEI Industrial Systems Ltd.;

Date of commencement of CIRP: 20.7.2017;

List of creditors as on: 18.3.2023

List of operational creditors (government dues)

(Amount in ₹)

	Department	Govern ment	Details of claim received		Details of claim admitted				Amount	Amount of any	Amount	Amount	
SI. No.			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whe- ther related party?	% voting share in CoC, if applicable	of conti- ngent claim	mutual dues, that may be set-off	of claim under verifi- cation	of claim not admi-tted	Remarks, if any
1	Dy. Commissioner of Income-tax (TDS)	Central govern- ment	15-10-2017	7,08,26,366	7,08,26,366	Tax dues (TDS)	No	-		2	-	-	:
2	Asst. Commissioner, Commercial Tax, MP	M.P. State govern- ment	17-11-2017	11,41,65,526	11,41,65,526	Commer- cial tax	No		-	-	-		-
3	iincome-tax, Bhobai	Central govern- ment	08-12-2017	2,43,41,838	2,43,41,838	Income-tax	No	•	描	-	+	(*);	
	Commissioner,	Central govern- ment	14-02-2020	7,67,58,913	7,67,58,913	Provident Fund	No	*		B	-		
5	tax and Central	Central govern- ment	01-07-2019	5,35,26,450	-	Central Excise	No	-	-	7.		5,35,26,450	-



	Total			57,98,93,812	28,60,92,643			-	- 1	-	_	29,38,01,169	4.
11	Asst Comm (Customs), Inland Container Depot, Dhannad	Central govern- ment	21-12-2019	1,37,65,688		Customs duty	No	I i i	2	-	ş	1,37,65,688	
10	Dy Comm (Customs), Inland Container Depot, ICD Tihi	Central govern- ment	18-01-2019	2,60,18,177	11 <u>1</u> 142	Customs duty	No	2	2	200		2,60,18,177	
9	Additional Director General of Foreign Trade, Mumbai	Central govern- ment	17-01-2019	10,00,000	5	Penalty	No		æ	=		10,00,000	5 <b>9</b> ()
8	Municipal Corporation of Greater Mumbai	Local body	17-01-2019	79,316	-	Octroi	No	*	>	*	47	79,316	
7	Assistant Commissioner of Income-tax (TDS), Bhopal	Central govern- ment	15-01-2019	1,24,87,346	5	Income-tax (TDS)	No		-	*	9	1,24,87,346	570
6	Commissioner of Customs, NS-II, JNCH, NhavaSheva	Central govern- ment	16-09-2018	18,69,24,192	3	Customs duty	No	33				18,69,24,192	*

